## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

Appeal No. 176/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: AKS Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present: None.

## **ORDER**

Notice to the Petitioner through counsel as well as to the ROC and Income Tax Department through its Standing Counsel, returnable on 11th December, 2017.

(S. K. Mohapatra

Member (T)

(Ina Malhotra) Member (J)